

Annexure-5

Name of the corporate debtor
Date of commencement of CIRP:
List of creditors as on

Clutch Auto Limited
15.02.2018
06.10.2025

List of operational creditors (Workmen)

S No.	Name of authorised representative, if any	Name of workman	Employee ID	Details of claim		Details of claim				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted (Rs. in Lakhs)	Remarks, if any
				Date of receipt	Amount claimed (Rs. in Lakhs)	Amount of claim admitted (Rs. in Lakhs)	Nature of Claim	Whether related party?	% of voting share					
1	Mr. Satpal Singh	On behalf of 347 Workers		Received on various dates	1797.23	1664.61	Wages/ Salary	No	3.97	Nil	Nil	Nil	132.62	Nil
2		Mr. Manbar Ali			7.87	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	7.87	Nil
3		Mr. Ramesh Chand			14.59	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	14.59	Nil
4		Mr. Hari Narayan Pandey			134.32	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	134.32	Nil
5		Daya Shankar Poddar			15.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	15.00	Nil
6		Sudama Jhagaru Prasad			14.24	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	14.24	Nil
7					14.35	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	14.35	Nil
					1997.60	1664.61			3.97				332.99	

NOTE: 1. All claims of workers/ employees pertains to the period prior to two years from the date of commencement of liquidation.

The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only. Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation 2 committee.

Place
Date

Delhi
06.10.2025